

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3356  
ANSWERED ON:15.04.2002  
TOURISM DEVELOPMENT  
RAMSHETH THAKUR

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Department of Civil Aviation has prepared a specific scheme for the development of Indian tourism industry;
- (b) if so, the details thereof; and
- (c) the concession likely to be provided to the tourists under this scheme?

**Answer**

THE MINISTER OF CIVIL AVIATION ( SHRI SYED SHAHNAWAZ HUSSAIN )

(a), (b) and (c):- Ministry of Civil Aviation actively co-operates with the Department of Tourism for the development of tourism industry. In order to promote more foreign charter operations to the country, regulations for operation of tourist charter flights have been further liberalised. As per these regulations, tourist charter flights can now land at the 12 designated international airports and in addition to these international airports, tourist charter flights can also land at Agra, Jaipur, Varansi and Port Blair. Further, tourist charter flights may also be permitted to land at airports having customs and immigration facilities. As regards, operation of tourist charter flights out of India, the existing limit of the aircraft size has been removed.

Indian Airlines have developed special packages for the convenience of foreign tourists like Discover India Fares and for domestic tourists, special holiday packages like Goa Flyaways, Kerala Flyaways, Jammu Flyaways, Fitness Flyaways, Rajasthan Flyaways, Orissa Flyaways and J&K Flyaways.